

these rakes as standby. In addition, the pace of track renewals would be accelerated by utilising track machines as well as introducing better monitoring of the suburban services with passenger information system.

2. Augmentation of the system capacity by adopting both short term as well as long term measures.

3. Removal of level crossing gates by other alternative and removal of encroachments with the help of the State Government and Bombay Municipal Corporation.

4. Improvement of General service areas like station premises, toilets etc.

5. Preparation of a master plan for improving the circulating areas and platforms as well as quick dispersal of passengers.

6. Augmentation of the long term capacity like quadrupling of tracks between Borivali-Virar and extension of 5th line from Santa Cruz to Borivali and other terminal capacity works.

**Allotment of advertisement on railway reservation slips to a single agency**

**226. SHRI JAGIR SING DARD:  
SHRI VIRENDRA KATARIA:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have allowed advertisement on the railway reservation slips and also lending out entire railway stations to a single agency for the purpose of advertisement; and

(b) if so, what are the details in this regard?

**THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):** (a) and (b) Instructions have been issued to the zonal railways to procure railway requisition forms free of cost and also recover some amount per requisition form

from the private parties who are interested to supply the same in lieu of permitting them to use specified blank space on the ticket for advertisement purpose. Similarly the zonal railways have also been asked to enter into agreement generally for 3 years with the parties for undertaking beautification/maintenance of the station premises in lieu of the sole advertisement rights at the specified spaces in the station premises.

### **रेलवे पासों का दुरुपयोग**

**227. श्री अजीत जोशी :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विभिन्न श्रेणियों के व्यक्तियों को जारी किये गये पासों का दुरुपयोग किया जा रहा है;

(ख) यदि हां, तो 1993 तथा 1994 के दौरान आज तक पता लगाये गये ऐसे मामलों का व्यौरा क्या है; और

(ग) इन रेलवे पासों के दुरुपयोग को रोकने के लिए सरकार ने क्या प्रयास किए हैं और इस संबंध में कितनी सफलता मिली है ?

**रेल मंत्री (श्री सी०के० जाफर शरीफ) :**

(क) और (ख) 1993 तथा 1994 के दौरान अब तक दुरुपयोग के ऐसे 160 मामले ध्यान में आए हैं ।

(ग) ऐसे पासों का दुरुपयोग रोकने के लिए टिकट जांच कर्मचारियों, सतर्कता दलों तथा वाणिज्यिक विभाग के जालसाजी निरोधक दस्तों द्वारा गाड़ियों में बार-बार जांच की जाती है । इससे दुरुपयोग रोकने में काफी सहायता मिली है ।